

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2003
TO BE ANSWERED ON 03.07.2019**

RAIL DEVELOPMENT FUND

†2003. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the World Bank and Railways have decided to act together to set up Rail Development Fund;**
- (b) if so, the details thereof and the terms and condition fixed in this regard;**
- (c) the current status of Rail Development Fund;**
- (d) whether Railways has accorded approval for 100% Foreign Direct Investment (FDI) in important railway operations;**
- (e) if so, the details of such sector where 100% FDI has been approved; and**
- (f) the steps taken by the Railways to increase the income from non-railway operations?**

ANSWER

MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY

(SHRI PIYUSH GOYAL)

(a) No, Sir.

(b) & (c): Do not arise.

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(d) & (e): Department of Industrial Policy and Promotion (DIPP) of Ministry of Commerce and Industry issued the Foreign Direct Investment (FDI) Policy for Railway Sector in August, 2014 for the first time and has updated it on 28th August, 2017. It allows 100% FDI on automatic route for construction, operation and maintenance in the following sectors:-

- (i) Suburban corridors projects through PPP;**
- (ii) High Speed Train Projects;**
- (iii) Dedicated Freight Lines;**
- (iv) Rolling Stock including train sets and locomotives / manufacturing and maintenance facilities;**
- (v) Railway Electrification;**
- (vi) Signaling systems;**
- (vii) Freight terminals;**
- (viii) Passenger terminals;**
- (ix) Infrastructure in industrial park pertaining to railway line/sidings including electrified railway lines and connectivities to main railway line; and**
- (x) Mass Rapid Transport Systems.**

(f) In order to generate non fare revenue through advertisements on Indian Railways, Railway Board has issued detailed policy guidelines such as Advertisement through Mobile Assets, Rail Display Network, Out of Home Advertising, Unsolicited NFR Proposals and Content on Demand. Further, to mobilize non-fare revenue, the vacant land which is not required by Railways for its immediate operational needs, is monetized in the interim period for commercial development through Rail Land Development Authority, wherever feasible.
